

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 71 of 2020

IN THE MATTER OF:

Aster Venture Pvt. Ltd.

...Appellant

Versus

Registrar of Companies, Mumbai

...Respondent

Present:

For Appellant : **Dr. Ravindra Chingale, Advocate**

For Respondent : **Mr. Sanjib Kumar Mohanty, Advocate**
Mr. Anil Yadav, Deputy Registrar of ROC

O R D E R
(Through Virtual Mode)

31.08.2020 Pleadings have not been completed. Mr. Sanjib Kumar Mohanty, Advocate representing the Respondent submits that in the appeal paper-book provided to him, some pages were found missing and reply could not be drafted. Learned counsel for the Appellant shall provide a complete set of appeal paper-book to the learned counsel for Respondent within three days. Respondent may file reply-affidavit within two weeks. Rejoinder, if any may be filed within one week thereof.

List the matter 'for hearing' on **5th October, 2020**.

Learned counsel for the parties may also file their written submissions not exceeding three pages along with the pleadings.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

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